

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 201  
IB-253/ND/2020

**IN THE MATTER OF:**

**M/s Formax Electronics Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Indochin Electrotech Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 31.01.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor :Mr. Anuj Solanki C.S.  
For the Respondent/ Corporate-debtor :**

**ORDER**

Learned counsel for the petitioner is present and seeks time to file tracking report by filing supplementary affidavit. Post the matter to 10<sup>th</sup> February, 2020.

-Sd-

**(V.K. Subburaj)  
Member (T)**

-Sd-

**(Abni Ranjan Kumar Sinha)  
Member (J)**